

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated : 5th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 107 of 2013 &
IA no. 276 of 2013

The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Priya Perdershani
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2

Appeal No. 125 of 2013

Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri
Mr. Ruth Elwin

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Ms. Priya Perdershani
Ms. Kanika Chugh for Tata Power

Appeal No. 126 of 2013

Bharti Airtel Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Ms. Priya Perdershani
Ms. Kanika Chugh for TPC

Appeal No. 123 of 2013

**Shopping Centres Association of
India (SCAI) Ltd. Appellant(s)**
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Appeal No. 124 of 2013

Retailers Association of India Appellant(s)
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1
Mr. Sakya Singha Chaudhuri
Ms. Priya Perdershani
Ms. Kanika Chugh for TPC

Appeal No. 135 of 2013 & IA 200 of 2013

MIDC Moral Industries Association Appellant(s)
Versus
**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Ms. Priya Perdershani
Ms. Kanika Chugh for TPC

ORDER

At the request of the learned counsel for the parties, post the matters for further hearing on **08.01.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs